

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 349**  
TO BE ANSWERED ON MONDAY, THE 2<sup>ND</sup> FEBRUARY, 2026  
MAGHA 13, 1947 (SAKA)

**16<sup>th</sup> FINANCE COMMISSION REPORT**

349. SHRI. BALASHOWRY VALLABHANENI:

Will the Minister of FINANCE be pleased to state:

- a) whether the 16th Finance Commission has submitted its Report recently;
- b) if so, the details thereof;
- c) the details of recommendations made by the 16th Finance Commission; and
- d) whether the Finance Ministry has any plan to review the above Report and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

**(a) and (b):** Yes. The Sixteenth Finance Commission submitted its Report to the President of India on November 17, 2025.

**(c) and (d):** The 16<sup>th</sup> Finance Commission has made sixty-seven recommendations covering the following areas- Assessment of Union Finances, Vertical and Horizontal devolution in respect of Sharing of Tax Revenue, Assessment of State Finances and Grants-in-aid, Local Body Grants, Financing of Disaster Management, The Path to Macro and Fiscal Stability, Reforms in the Power Sector, Containing and Making Subsidies Efficient and Public Sector Enterprises Reforms. The Report of the 16<sup>th</sup> Finance Commission along with the Explanatory Memorandum as to the action taken on the report of the Commission by GoI has been laid before both the Houses of the Parliament on February 1, 2026.

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